## COURT-I

## In the Appellate Tribunal for Electricity (Appellate Jurisdiction)

## APPEAL NO. 160 OF 2017 & IA NO. 279 OF 2017

Dated: 4th August, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)

In the matter of:

**Gujarat State Petronet Ltd.** 

.... Appellant(s)

Vs.

Petroleum & Natural Gas Regulatory Board & Anr. .... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran

Mr. Piyush Joshi Ms. Sumiti Yadava Mr. Kaustav Som

Counsel for the Respondent(s) : Mr. Rajinder Kaul

Mr. Sumit Kishore for R.1

Mr. Yoginder Handoo for R-2

## **ORDER**

Learned counsel for the respondents seek three weeks time to file reply. They may file the same on or before 28.08.2017 after serving copy on the other side. Thereafter, rejoinder may be filed within two weeks serving copy on the other side.

List the matter on <u>15.09.2017.</u>

(B.N. Talukdar)
Technical Member (P&NG)
ts/Vq

(Justice Ranjana P. Desai) Chairperson